

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

(37)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18.10.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBAER :
PETITION NUMBER : TCP/105/2016
NAME OF THE PETITIONER(S) : SAVITHRI VASANTHKUMAR
NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD AND 3 OTHERS
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. Prachi Mohan
k
Paritha
Venkateswaran

Counsel for the
Petitioner

2. R. RAGAVENDRAN
Ms. Bhanu kumar
F. or Venkatesh

Counsel for Respondent no. 2

ORDER

Both the sides are present. Put up along with CA/1/2014 filed in TCP/105/2016 on
14.10.2019 at 10.30 A.M.

sd
(ANIL KUMAR B)
MEMBER (TECHNICAL)

sd
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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